# CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 10th day of August, 2018

Present:

## Hon'ble Mr. Rakesh Sagar Jain - Member (J)

# Original Application No. 330/1345 OF 2013

(U/S 19, Administrative Tribunals Act, 1985)

Kishan Singh S/o Late Charan Singh, R/o Nagla Chidhiyana, Mauza Bainpur, Post Office Sikandra, District Agra.

.....Applicant.

By Advocates – None

## <u>VERSUS</u>

- 1. Union of India through its Secretary, Ministry of Defence, Department of Defense Production, Naksha Bhawan, New Delhi 110001.
- 2. The Chairman Board Ordinance Factory, S. K. Bose Road, Kalcutta 700001.
- 3. The General Manager, Ordinance Factory, Kalpi Road,
- 4. Kanpur 208001.

.....Respondents.

By Advocate: Shri Jitendra Naik

### ORDER

### By Hon'ble Mr. Rakesh Sagar Jain, J.M.:

- 1. None present for the applicant. Shri Jitendra Naik, learned counsel for the respondents is present.
- 2. On perusal of file it appears that on the last date applicant was granted last opportunity to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.
- 3. Accordingly, O.A. is dismissed in default and for non prosecution. No order as to costs.

(RAKESH SAGAR JAIN) MEMBER (J)

/Shashi/